

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No. 182/86.

Shri Rajesh Kaura,  
C/o Mr.G.S.Walia,  
Advocate,  
89/10, Western Railway Quarters,  
Matunga Road,  
Bombay - 400 019. ... Applicant.

V/s.

Divisional Railway Manager,  
Bombay Division, Western Railway,  
Bombay Central, Bombay-400 008. ... Respondent.

Coram: Vice-Chairman, B.C. Gadgil,  
Member(A), J.G. Rajadhyaksha.

Appearances :

- 1) Shri G.S. Walia, Advocate for the Applicant.
- 2) Shri R.C. Master, Advocate for the Respondent.

Oral Judgment :

(Per Vice-Chairman, B.C. Gadgil) Dated: 11.11.1986.

The applicant, who was working as Berth Reservation Clerk with Western Railway at Bombay Central Station, is removed from service after holding a departmental enquiry. His appeal proved unsuccessful. Hence, he has filed this application.

It is not necessary to give detailed history. Suffice it to say, that a departmental enquiry was held against the applicant with an allegation that on 3.12.84, the applicant was not on duty and even then, he had issued a Ticket in favour of a passenger though there were 120 wait-listed persons.

An enquiry officer held the enquiry and the Disciplinary authority passed an order dated 5.3.86 (vide page 65 of the compilation) removing the applicant from service. The applicant preferred an appeal to the Divisional Railway Manager. That appeal was